## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 703/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: M/s. Pee Dee Retail Assets Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

ŀ	Hurant Siller.	Admite for Parkon	-+ mm
S. No.	NAME	DESIGNATION	SIGNATURE

## COMMON ORDER

## C.S.P. No. 703/230-232/NCLT/MB/MAH/2017 C.S.P. No. 704/230-232/NCLT/MB/MAH/2017)

- 1. The Learned Representative of the Petitioner is present.
- 2. The Reports of the concerned Offices are awaited.
- 3. Hence matter is adjourned to 13.10.2017.

Sd/-Bhaskara Pantula Mohan Member (Judicial) 22.09.2017 Sd/-M.K. Shrawat Member (Judicial)

(~ + 11 m).